

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-44/2004/7872/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C.B. Gogoi,  
District and Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 21<sup>st</sup> August, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S)/3804, dtd. 17.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.08.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 17.08.2023 till the morning of 21.08.2023.** The next seniormost Judicial Officer at the station shall remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/7872(A)/A, dated , 21-08-23**  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**